

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no.129 of 2014**

**Dated : 5<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganesan and  
Ms. Mandakini Ghosh**

**Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1  
Mr. S. Vallinayagam for R-5**

**ORDER**

At the request of the Learned Counsel for the Appellant, post the matter for  
hearing on **08.01.2015.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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